

**COURT-II**

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

**Appeal Nos. 99 of 2014 and Appeal No. 104 of 2014**

**Dated : 14<sup>th</sup> November, 2014**

Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

**In the matter of :**

**Appeal No. 99 of 2014**

Haryana Power Purchase Center ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran  
Ms. Anushree Bardhan  
Ms. Poorva Saigal

Counsel for the Respondent(s) : Mr. Saurabh Mishra for R-1  
Mr. Vishrov Mukherjee for Sasen Power  
Mr. G. Umopathy for R-3  
Mr. Rahul Dhawan  
Mr. Anand Shrivastava for R-11  
Mr. Dipender Chauhan for R-12 & 13  
Mr. Anand K. Ganesan for R-14

**Appeal No. 104 of 2014**

Ajmer Vidyut Vitran Nigam Ltd. & Ors ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran  
Ms. Anushree Bardhan  
Ms. Poorva Saigal

Counsel for the Respondent(s) : Mr. Saurabh Mishra for R-1  
Mr. Vishrov Mukherjee for Sasen Power  
Mr. G. Umopathy for R-3  
Mr. Anand Shrivastava for R-8  
Mr. Rahul Dhawan  
Mr. Dipender Chauhan for R-9 & 10  
Mr. Anand K. Ganesan for R-11

ORDER

At the request of learned counsel for Respondent No. 2, post the matter on 03<sup>rd</sup> December 2014 for hearing.

( Justice Surendra Kumar )  
Judicial Member

( Rakesh Nath )  
Technical Member

*Jps/vg*